Central Administrative Tribunal Principal Bench

CP No.92/2016 in OA No.4369/2011

New Delhi, this the 11th day of July, 2016

Hon'ble Mr. Justice Permod Kohli, Chairman Hon'ble Mr. K. N. Shrivastava, Member (A)

Jagdish Prasad, Aged 55 years, S/o Shri Fakir Chand, R/o K-II/540, Tara Chand Colony, Mahipalpur, New Delhi 37.

... Applicant.

(By Advocate: Shri R. K. Sharma)

Versus

- Shri G. Mohan Kumar
 Union of India through Secretary,
 Ministry of Defence,
 South Block,
 New Delhi.
- 2. Ms. Alka
 The Commandant/Director
 Composite Food Laboratory, Asc. S & T Complex,
 7t Floor, Colaba, Mumbai. ... Respondents.

(By Advocate: Shri M. K. Bhardwaj for Mrs. Priyanka Bhardwaj)

: ORDER (ORAL):

Justice Permod Kohli, Chairman:

Shri M. K. Bhardwaj, learned counsel for the respondents submits that the direction issued by this Tribunal vide judgment dated 18.09.2015 in OA No.4369/2011 to decide the appeal preferred by the applicant stands complied with as the said appeal has been decided by the competent authority vide order dated 23.02.2016.

2. In this view of the matter, this contempt petition is rendered infructuous. Proceedings dropped.

(K. N. Shrivastava) Member (A) (Justice Permod Kohli) Chairman